


Annexure-5

Name of the corporate debtor: M/s Patwa Automotive Pvt. Ltd.; Date of commencement of liquidation: 30-09-2022; List of stakeholders as on: 27-04-2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Nagar Palika Nigam, Indore	Madhya Pradesh	28-10-2022	5788761	5788761	Unsecured	0	NA	0.6	0	0	0	0	NA
2	EPFO	NA	03-11-2022	2301155	881561	Unsecured	0	NA	0.09	0	0	1419594	0	Excess claim was crystallized by them after the date of liquidation order/last date of submission of claim. Looking into the provisions available in the Audited Financial Statements of the Corporate Debtor and Judgement of Hon'ble NCLAT, Principal Bench order dated 21.10.2022 in the matter of Jet Airways (India) Ltd and order dated 02.11.2022 of same bench in the matter of Assam Tea Employees Provident Fund Organization Vs. Mr. Madhur Agarwal and HAIL Tea Ltd, the claim has been reclassified for payment in full on TOP Priority .
3	GST Div 4	NA	27-10-2022	23201076	23201076	Unsecured	0	NA	2.38	0	0	0	0	NA
				31290992	29871398				3.07			1419594		


Sajjan Kumar Dokania
Liquidator